

Title: Introduction of the Delimitation (Amendment) Bill, 2005. (Amendment of Section 2).

15.41 ½ hrs.

DELIMITATION (AMENDMENT) BILL*

(Amendment of Section 2)

श्री बची सिंह रावत 'बचदा' (अल्मोड़ा) : महोदय, मैं प्रस्ताव करता हूँ कि परिसीमन अधिनियम, 2002 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Delimitation Act, 2002. "

The motion was adopted.

श्री बची सिंह रावत 'बचदा' : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

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